

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 123

CP (IB) No. 112/Chd/Pb/2024

IN THE MATTER OF:
Shree Ji Enterprises

...Petitioner-Operational Creditor

Versus

J C T Limited

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 10.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 02.09.2024.

Sd/-
Court Officer